

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1666  
ANSWERED ON:23.08.2007  
CRIMES IN TRAINS  
Rawale Shri Mohan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether incidents of crimes during train journeys are on the rise;
- (b) if so, whether the security personnel are also found involved in such crimes along with the criminal elements;
- (c) if so, the action being taken by the Railways against the security personnel found guilty;
- (d) whether the Hon'ble Allahabad High Court has also issued any guidelines in this regard;
- (e) if so, the details thereof; and
- (f) the reaction of the Railways thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a): No, Sir.
- (b): No, Sir. No security personnel is reportedly found involved in crimes along with the criminal elements.
- (c): Does not arise.
- (d) to (f): Yes, Sir. Hon'ble High Court, Allahabad, Lucknow Bench has issued guidelines dated 23.5.2007 to ensure safety and security of travelling passengers jointly with State Government of Uttar Pradesh. In compliance, a coordination meeting with Special Secretary, Home, Uttar Pradesh, Inspector General of Police(Railways), Allahabad and Railway Board officials was held on 17.7.2007 in which the guidelines of the Hon'ble High Court was discussed and necessary directives have been issued. Hon'ble High Court has also been informed about the decision taken in the meeting.